

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) A statement showing the vacancies of Judges in the various High Courts as on 1-3-1983 is enclosed.

(b) One post of an Additional Judge is vacant in the Gujarat High Court. The question of filling up of this post is engaging the attention of the Government.

Statement

Sl. No.	High Courts	Vacancies of Judges as on 1-3-1983
1.	Allahabad	16
2.	Andhra Pradesh	4
3.	Bombay	6
4.	Calcutta	11
5.	Delhi	6
6.	Gauhati	1
7.	Gujarat	1
8.	Himachal Pradesh	1
9.	Jammu & Kashmir	3
10.	Karnataka	1
11.	Kerala	4
12.	Madhya Pradesh	12
13.	Madras	6
14.	Orissa	2
15.	Punjab & Haryana	1
16.	Patna	3
17.	Rajasthan	6
18.	Sikkim
	Total	84

New LPG Connections

1589. SHRI R. P. GAEKWAD: Will the Minister of ENERGY be pleased to state:

(a) the number of new L. P. Gas connections given during the year 1982 and the connections likely to be made available during the year 1983; and

(b) the number of consumers of the LPG on the waiting list during the years 1982 and 1983 in the country and also in the State of Gujarat?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Total number of LPG connections given during the year 1982 was 12.5 lakhs approximately. The connections planned to be given during 1983 are expected to be in the range of 15 to 16 lakhs.

(b) Waiting lists are maintained on continuous basis and not on year-wise basis. The number of applicants for LPG connections on the waiting list as on 31-12-82 was 42.62 lakhs which includes 4.90 lakhs in Gujarat.

Film 'Gandhi' in 9th International Film Festival

1590. SHRI R. P. YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the film 'Gandhi' by Sir Richard Attenborough was not entered in the International Film Festival held recently in New Delhi;

(b) whether Sir Richard was requested for participation of the film in the festival;

(c) if so, the details thereof; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) to (d) In accordance with the regulations, this film having already been screened in India, was not eligible for competing in the festival. It was therefore not invited to this festival.